

MEGHALAYA LEGISLATIVE ASSEMBLY

Bulletin Part – I

TUESDAY, THE 19th MARCH, 2013.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted Business till 2 P.M. The day was allotted for transaction of Private Members' Business.

1. Questions

Starred Questions 1 to 9 were taken up and disposed off.

2. Special Motion:

Shri C. R. Marak, MLA moved that "This House do now discuss the frequent water scarcity problems in Tura". Other Members who participated were Shri James K. Sangma, MLA, and Shri John Leslee K. Sangma, MLA.

Prof. R.C. Laloo, Dy. Chief Minister in-charge PHE replied.

Dr. Mukul Sangma, Chief Minister also supplemented on the reply given by the Deputy Chief Minister in-charge PHE.

3. Motions

Shri Nihim D. Shira, MLA moved that "This House do now discuss the style and functioning of the Education Department in the State of Meghalaya".

(Shri Ronnie V. Lyngdoh presided as Chairman at 12 noon)

Other Members who participated were Shri C.R. Marak, MLA, Dr. Donkumar Roy, MLA, Shri. Saleng A. Sangma, MLA, Shri Ardent M. Basaiawmoit, MLA and Dr. Jemino Mawthoh.

(Hon'ble Speaker on the Chair again)

Prof. R.C. Laloo, Deputy Chief Minister in-charge Education replied.

4. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 20th March, 2013.

**Dated Shillong,
The 19th March, 2013.**

**Comm. & Secretary,
Meghalaya Legislative Assembly.**